

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 96 OF 2015**

**Dated: 3<sup>rd</sup> January, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Kerala State Electricity Board Ltd. .... Appellant(s)**  
**Versus**  
**Kerala State Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.V.Dinesh  
Mr. Mukund P.Unnay

Counsel for the Respondent(s) : Mr. Ramesh Babu for R-1

**ORDER**

Learned counsel appearing for the Respondent State Commission is directed to file written submissions on or before 18.01.2019 with advance copy to the other side. Thereafter, the learned counsel appearing for the Appellant may file his written submissions on or before 28.01.2019 with advance copy on the other side.

List the matter for hearing on **01.02.2019** on the top of the list.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/bn*

**(Justice N.K. Patil)**  
**Judicial Member**